

**Government of NCT of Delhi
Delhi Disaster Management Authority**

No. DDMA/COVID-19/2020/ 26

Date. 04.04.2020

ORDER

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Govt. of India has notified lockdown all over India, including the territory of NCT of Delhi, w.e.f. 25th March, 2020 till midnight of 14th April, 2020 to curb the menace of "COVID-19";

And whereas, Delhi Disaster Management Authority has issued various orders/ instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas, 50198 persons are registered as Persons with Disabilities (PwDs) (Divyangjan) voters in the Electoral rolls of Delhi. The Office of Chief Electoral Officer, Delhi vide letter dated 27th March, 2020 has provided the data of such persons to the respective District Magistrates/ District Election Officers of Delhi;

And whereas, during the lockdown period PwDs / Divyangjan might be facing various kind of difficulties in getting services of caregivers, maid and access to essential items;

And whereas, Chief Commissioner for Persons with Disabilities, Department of Empowerment of Persons with Disabilities, Government of India vide letter dated 31st March, 2020 (copy enclosed) has referred the comprehensive disability inclusive guidelines dated 26th March, 2020 for protection and safety of persons with Disabilities (PwDs) (Divyangjan) during the emergency health situations due to COVID-19. As per said guidelines, State Commissioners for Persons with Disabilities are required to serve as State Nodal Authority to ensure implementation in close coordination with all relevant authorities such as State / District Disaster Management Authorities, Health and Law Enforcement Authorities so that hardship to persons with disabilities during the lockdown period is minimised;

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, Govt. of NCT of Delhi hereby directs that Department of Social Welfare in coordination with all District Magistrates shall ensure that:-

- a. Local movement passes for caregivers of Persons with Disabilities/ NGOs/ PwD Associations during lockdown needs to be issued in a simplified manner on priority.
- b. The Persons with Disabilities are also required to be given unhindered access to essential food, water and medicine.
- c. There should be proper coordination with NGOs and association with PwDs (who are working to assist Divyangjans in their daily living and essential items) to ensure smooth flow of support services for PwDs.

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- d. PwD COVID-19 patients are not turned out from hospitals and health care institutions.
- e. There should not be any delay in providing necessary support to Divyangjans.

Action Taken Report to be sent to the Office of Delhi Disaster Management Authority.



(Vijay Dev)
Chief Secretary, Delhi

To,

1. Pr. Secretary, Department of Social Welfare, GNCTD.
2. All District Magistrates of Delhi.

Copy for information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Deputy Chief Minister / Finance Minister, Delhi.
4. Secretary to Hon'ble Health Minister, Delhi.
5. Secretary to Hon'ble Social Welfare Minister, Delhi.
6. Secretary to Hon'ble Revenue Minister, Delhi.
7. Commissioner for Persons with Disabilities, Delhi.
8. Addl. Chief Secretary (Home), Delhi.
9. Commissioner of Police, Delhi.
10. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Delhi.
11. Chairman, New Delhi Municipal Council.
12. Commissioner (South DMC/ East DMC/ North DMC).
13. Secretary (Health & Family Welfare), Delhi.
14. All District Deputy Commissioners of Police of Delhi.
15. Director, DIP, Delhi for wide publicity.
16. SIO, NIC for uploading the same on the website of Delhi Government.